

DIVISION BENCH  
COURT - II

**O-201**

**NATIONAL COMPANY LAW TRIBUNAL  
KOLKATA BENCH  
KOLKATA**

C.P. (IB)/508(KB)2017  
IA(I.B.C)/744(KB)2020, IA(I.B.C)/373(KB)2022,  
IA(I.B.C)/904(KB)2020, IA(I.B.C)/618(KB)2021,  
IA(I.B.C)/147(KB)2024, IA(I.B.C)/173(KB)2022,  
IA(I.B.C)/89(KB)2023, IA(I.B.C)/957(KB)2021,  
IA(I.B.C)/757(KB)2020, CONT.A. (IBC)/1(KB)2022,  
IA(I.B.C)/960(KB)2020, IA(I.B.C)/61(KB)2021

**CORAM: 1. HON'BLE MEMBER(J), SMT. BIDISHA BANERJEE  
2. HON'BLE MEMBER(T), SHRI D. ARVIND**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 27<sup>TH</sup> JUNE 2024**

IN THE MATTER OF	<b>SMALL INDUSTRIES DEVELOPMENT BANK OF INDIA VS TIRUPATI JUTE INDUSTRIES LIMITED</b>
UNDER SECTION	<b>IBC UNDER SEC 7</b>

**Appearance (via video conferencing/physically)**

Mr. R Banerjee, Snr Adv. ] For Daaksh Jute LLP  
Ms. Manju Bhuteria, Adv.  
Mr Rishav Banerjee, Adv.  
Mr Mainak Biswas, Adv.

Mr. Raj Singhania ] Liquidator in person

**ORDER**

1. Due to paucity of time, this matter could not be taken up for hearing.
2. Post this matter on **30.07.2024**.

**Anamitra Pal  
Court Officer**